

HIGH COURT OF CHHATTISGARH, BILASPUR

ADVERTISEMENT

Applications are invited in prescribed proforma for recruitment to the post of **Stenographer (English)** from eligible candidates having qualifications mentioned below.

Pay Band :- Pay Band-2 Rs. 9300-34800 + 4300 G.P.	QUALIFICATION: - 1. Must be a Graduate from any recognized University and; 2. Must have passed Shorthand & Typewriting Examination in English from any recognized Board of Shorthand and Typewriting Examination @ 80 words per minute & 30 words per minute, respectively.																	
Total number of Posts :- 25 (Including 11 backlog posts) Classification of Posts:-																		
<table border="1"><thead><tr><th>Category</th><th>Total</th><th></th></tr></thead><tbody><tr><td>Unreserved</td><td>09</td><td>Including 02 posts for Women & 01 Post for Physically Disabled persons.</td></tr><tr><td>SC</td><td>04</td><td>Including 01 post for Women.</td></tr><tr><td>ST</td><td>08</td><td>Including 02 posts for Women.</td></tr><tr><td>OBC</td><td>04</td><td>Including 01 post for Women.</td></tr><tr><td>Total</td><td>25</td><td></td></tr></tbody></table>	Category	Total		Unreserved	09	Including 02 posts for Women & 01 Post for Physically Disabled persons.	SC	04	Including 01 post for Women.	ST	08	Including 02 posts for Women.	OBC	04	Including 01 post for Women.	Total	25	
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Note:-1. The number of posts may increase or decrease and number of reserved posts may vary consequently subject to the decision of Hon'ble High Court of C.G. in Writ Petitions (C) No. 591/2012, 592/2012, 593/2012 & 594/2012.

2. The candidates belonging to OBC should not be in the creamy layer.

Other Conditions:-

- (a.) The applicant should be Citizen of India.
- (b.) He/She has attained 21 years and has not completed 30 years as on 01.01.2014. (Upper age limit will be 35 years for bonafide resident of Chhattisgarh only)
- (c.) Age relaxation shall be applicable to the candidates of bonafide resident of Chhattisgarh State belonging to SC/ST/OBC, Women, Physical Disabled and C.G. Govt. servants as per circulars issued by the Govt. of Chhattisgarh in this regard, from time to time, which includes-
 - i) 5 years relaxation in upper age limit will be given to SC/ST & OBC candidates.
 - ii) 10 years relaxation in upper age limit will be given to Women candidates.
 - iii) 10 years relaxation in upper age limit will be given to Physically Disabled candidates but, the maximum age shall not exceed 45 years of age including the upper age limit and the relaxed age.

